

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ):  
TIS HAZARI COURT : DELHI

ORDER

In partial modification of this office earlier order no. 7787-7827/Pool Car/ Arrangement/THC/2025 dated 10.02.2025, the following amendment is incorporated/made in the said order :

Note:- All the drivers (with details) mentioned in the table above in the aforesaid order shall be entitled to avail compensatory leave in lieu of duty perform by them on 09.02.2024 (Sunday), as per rules within six months as per circular no. 72971-73101/Admn.II/Leave/2018 dated 22.11.2018.

Read as :

Note - All the drivers (with details) mentioned in the table above in the aforesaid order shall be entitled to get Honorarium (as per rules) instead of compensatory leave in lieu of duty perform by them on 09.02.2024 (Sunday).

(Naresh Kumar Laka)  
Officer Incharge, Pool Car Section,  
Tis Hazari Courts, Delhi

No. 8735-8756 /Pool Car/Arrangement/THC/2025

Dated 17 FEB 2025

Copy forwarded for information & necessary action to :-

PS to Ld Principal District & Sessions Judge (HQs): Delhi.

The Ld Judicial Officer(s) concerned.

Sr A.O. (Judl.)/Branch Incharge, Administration Branch-III, Central, Tis Hazari Courts, Delhi

A O (Judl ) Accounts Branch, Central, District, Tis Hazari Courts, Delhi, A.O. Website, (English & Hindi), and Bio-metric Branch, THC, Delhi, Leave Seat, THC.

The Branch Incharge, Recruitment Cell, Central, Tis Hazari Courts, Delhi.

The Branch Incharge, Pool Car Section, Rohini, Saket, Karkardooma, RACC, Delhi/New Delhi

Drivers Concerned i.e. Sh. Ashok Kumar, EC: 10084 (THC), Sh. Bhim Singh, EC: 10011(Rohini), Sh. Sat Naraiyan, EC: 10069 (Saket), Sh. Sumit Kumar, EC: 10097 (THC), Sh. Dharmender, EC: 10063 (RACC), Sh. Adesh Kumar, EC: 10079 (KKD), Sh. Kuldeep, EC: 10075 (RACC), Sh. Devender Kumar Balyan, EC: 10088 (Rohini), Sh. Surender Kumar, EC: 10042 (Rohini), Sh. Sunil Kumar, EC: 10036 (THC) shall be entitled to get the Honorarium instead of compensatory leave in lieu of duty perform by them on 09.02.2024 (Sunday), as per rules.

Officer Incharge, Pool Car Section,  
Tis Hazari Courts, Delhi